गह मंत्रालय में उपमन्त्री (श्री एफ० एच० मौहसिन): (क) जी हां। किन्तू रिपोर्ट में दिल्ली पुलिस अधिकारियों को गलत आरोपित किया गया है। दिल्ली पुलिस के किसी भी अधिकारी ने ऐसा वक्तव्य नहीं दिया है। (ख) प्रश्न नहीं उठता।

† [THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes. However, the report has been wrongly attributed to Delhi Police officers. No officer of the Delhi Police has made such a statement.

(b) Question does not arise.]

CONSUMER INDUSTRIES IN THE PUBLIC SECTOR

1087. SHRI CHANDRA SHEKHAR; SHRI KRISHAN KANT: SHRI GURUMUKH SINGH MUSAFIR: SHRI V. B. RAJU: SHRI J. S. TILAK: BRAHMANANDA PANDA: SHRI V. R. MOHAN:

will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether any final decision has been taken for the consumer industries to be taken up in the public sector; and
 - (b) if so, what are these industries?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (PROF SIDDHESHWAR PRASAD): (a) and (b) No final decision has yet been taken regarding the items of Consumer Industries to be taken up for manufacture in the Public Sector.

ANNUAL PLAN FOR WEST BENCAL

1088. SHRI KALI MUKHERJEE: Will the Minister of PLANNING be pleased to state:

- (a) whether annual plan for the State of West Bengal for 1973-74 has been prepared by the State Government and submitted to the Central Government for approval;
 - (b) if so, the broad features thereof; and

to Questions

(c) whether any guidelines had been laid down by the Planning Commission in this regard, if so, the details thereof and how far the State's annual plan conforms to the guidelines so laid down 7

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MO-HAN DHARIA): (a) No, Sir.

- (b) Does not arise.
- (c) Attention of the Hon'ble Member is invited to the particulars of the guidelines summarised in the Statement laid on the Table of the House in reply to Question No. 119 on 16.11.1972. Since State's Annual Plan proposals for 1973-74 are still to be received, it cannot be stated whether they conform to the guidelines.

ROUNDING UP OF NAGA REBELS

1089. SHRIMATI SAVITA BEHEN: SHRI RAM SAHAI: SHRI K. P. SINGH DEO: SHRI M. K. MOHTA: SHRIK, C. PANDA: SHRI DAHYABHAI V. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state whether a large number of underground Nagas have been rounded up during the past three months; and if so, the details thereof and Government's assessment of the situation in this ragard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): After the declaration of Naga National Council and other organisations under it to be Unlawful Associations from September 1, 1972, 1444 underground Nagas have surrendered and 264 have been apprehended.

The State Government are maintaining utmost vigilance against the Naga rebels and there is wide appreciation among the people of Nagaland that the Government of

^{†[]} English translation.